

**DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT
/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)
DISTRICT WISE (GOA) FOR THE MONTH OF DECEMBER 2024**

**Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay
Vs Union of India & Ors.)**

DISTRICT :NORTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	State of Goa Versus Mauvin Godinho Ors Mauvin Godinho	SPCC/8/2001	Trial
2.	State of Goa versus Dayanand Ganesh Narvekar Dayanand Ganesh Narvekar	CC/111/S/2012	Trial
3.	State of Goa Versus Atanasio Monserrate @ Babush and ors Atanasio Monserrate	SCORS/4/2014	Trial

4.	State of Goa PI CB Ribandar V/s 1) Michael Lobo & 3 Ors. Michael Lobo	CC/73/S/2016/A	Trial
5.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate Atanasio Monserrate	SCORS/45/2018	Arguments
6.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
7.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar Shri Dayanand Narvekar	PMLA/1/2019	Steps

8.	State of Goa Versus Mr. Churchill Alemao & Ors Mr. Churchill Alemao & Mr. Digamber Kamat	SPCC/6/2019	Arguments
9.	1) State of Goa(Crime Branch P.S) V/s 1) Shantaram Haldankar 2) Prakash Velip & 7 ors Prakash Velip	CC/532/S/2022/A	Trial
10.	1) State of Goa(Crime Branch P.S) V/s 1) Prakash Velip & 4 Ors. Prakash Velip	CC/569/S/2022/A	Report
11.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar Shri. Chetan Desai & Shri Dayanand Narvekar	SCORS/83/2024	Steps
12.	1) State of Goa(Thr. C.B. P.S) V/s 1) Anant Shinde 2) Prakash Velip & 14 Ors. Prakash Velip	CC/31/S/2023	Trial

13.	State of Goa(Valpoi Police Station) Versus Tukaram @ Manoj Parab & 49 Ors. Viresh Borkar	CC/272/S/2024	Arguments
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DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco. Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Trial
2.	State (Fatorda Police Station) v/s Vijay Sardessai Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Argument
3.	Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pe- reira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Ra-	CC 55/P/2023	Appearance

	jan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri, Praveen Amonkar, Santosh alyekar, Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar		
4.	State (Collem Police Station) V/s Rafique Latif, Rajesh Kerkar, Arvind Sharma, Sanjay @ Sameer Naik, Sukesh Pujari, Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai. Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance
5.	Dy. Collector V/s Ganesh Chandru Gaonkar Ganesh Chandru Gaonkar	CC 234/P/2022	Report
6.	Dy. Collector v.s Subhash Phal Dessai Subhash Phal Dessai	CC 340/P/2022	Steps
7.	Dy. Collector v/s Subhash Phal Dessai Subhash Phal Dessai	CC 341/P/2022	Steps

8.	Anil A Bhandodkar V/s Francisco Xavier Pacheco Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Say / Reply / Argument
9.	Union of India by Inspector/RPF/Vasco Versus Abhijit Prabhu Desai Capt. Venzi Veigas	AOA/771/2024	Steps